

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES,"SMC" JAIPUR

डा० एस. सीतालक्ष्मी, न्यायिक सदस्य एवं श्री राठोड कमलेश जयन्तभाई, लेखा सदस्य के समक्ष  
BEFORE: DR. S. SEETHALAKSHMI, JM & SHRI RATHOD KAMLESH JAYANTBHAI,

आयकर अपील सं./ITA No. 593/JP/2024

Ganpat Singh Palaria Palaria Sadan, Jons Ganj Gaddi Road, Ajmer	बनाम Vs.	ACIT Circle-2, Ajmer
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ABWPP 0839 P		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Sh. Sunil Kumar Porwal, CA (V.C)  
राजस्व की ओर से / Revenue by : Smt. Monisha Choudhary, Addl. CIT

सुनवाई की तारीख / Date of Hearing : 02/07/2024  
उदघोषणा की तारीख / Date of Pronouncement: 02/07/2024

आदेश / ORDER

PER: RATHOD KAMLESH JAYANTBHAI, AM

This appeal filed by assessee is arising out of the order of National Faceless Appeal Centre, Delhi dated 22/12/2023 [here in after (NFAC)].

2 During the course of hearing, the Id. AR of the assessee has prayed for withdrawal of the appeal for which Id. DR has no objection. Hence, we allow to withdraw the appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 02/07/2024.

Sd/-

( डा० एस. सीतालक्ष्मी )  
(Dr. S. Seethalakshmi)  
न्यायिक सदस्य / Judicial Member

Sd/-

( राठोड कमलेश जयन्तभाई )  
(Rathod Kamlesh Jayantbhai)  
लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 02/07/2024

\*Ganesh Kumar, Sr. PS

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. The Appellant- Ganpat Singh Palaria, Ajmer
2. प्रत्यर्धी / The Respondent- ACIT, Circle-02, Ajmer
3. आयकर आयुक्त / The Id CIT
4. आयकर आयुक्त(अपील) / The Id CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 593/JP/2024)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar